

Annexure-5

Name of the corporate debtor: Hiranandani Palace Gardens Private Limited; Date of commencement of liquidation: 13th August 2019 List of stakeholders as on: 13th November 2019.

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received			Details of claim admitted				(Amount in ₹)				Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	
1	The Central Goods and Service Tax & C. Ex. Navi Mumbai Commissionerate*	State and Central	OC-1	30-09-2019	10,27,92,945	10,27,92,945	Operational Creditors (Statutory Authorities)	NA	NA	0.529	-	-	-	-	The claim was accepted subject to appeal
2	Income Tax Department, Ministry of Finance, Government of India*	Central	OC-2	03-10-2019	9,15,66,484	9,15,66,484	Operational Creditors (Statutory Authorities)	NA	NA	0.471	-	-	-	-	The claim was accepted subject to appeal
TOTAL					19,43,59,429	19,43,59,429				1.000					

*Pursuant to Regulation 25 of IBBI (Liquidation Process) Regulations, 2016, the amount of claim admitted is subject to the judgment of appeals that have been filed by Company before the Customs, Central Excise and Service Tax Appellate Tribunal and Commissioner of Income Tax (Appeals) 47 respectively



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